## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:586
ANSWERED ON:03.08.2011
DE RECOGNITION OF DEEMED UNIVERSITIES
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of deemed universities in the country, State-wise;
- (b) whether the Government has banned/de-recognized several deemed universities in the country;
- (c) if so, the details thereof, State-wise alongwith the reasons therefor;
- (d) whether the P.N. Tandon Committee has recommended revocation of the Deemed-to-be Universities;
- (e) if so, the details thereof and the action taken by the Government thereon; and
- (f) the steps taken/proposed to be taken by the Government to ensure strict compliance of the norms by all the universities in the country?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) As on 03/08/2011, there are 130 institutions deemed to be universities in the country. The State-Wise/UT-Wise break up is as under: Andhra Pradesh-7, Arunanchal Pradesh-1; Bihar -2; Chandigarh-1; Delhi-12; Gujarat-2; Haryana-5; Jharkhand-2; Karnataka-15; Kerala-2; Madhya Pradesh-3; Maharashtra-21; Orissa-2; Punjab-2; Pondicherry-1; Rajasthan-8; Tamilnadu-29; Uttar Pradesh-10; Uttarakhand-4; West Bengal-1.
- (b) and (c) No Sir.
- (d) and (e) A Review Committee comprising of academic experts was constituted by the Ministry on 06/07/2009 to review the functioning of the institutions deemed to be universities to ascertain whether these institutions were indeed serving the purposes for which they were so declared and whether they complied with the conditions stipulated in the notification. The Review Committee recommended, inter alia, de-recognition of 44 institutions deemed to be universities. The report has been accepted by Government in principle. However, the matter is presently sub judice in the Supreme Court of India in the Viplav Sharma matter [WP (C) 142 of 2006] and the Hon'ble apex Court has directed the Government to maintain status quo with regard to these institutions.
- (f) UGC constitutes Expert Committees comprising of academic Experts in relevant fields which conduct periodic on-site visits to ensure compliance with its norms by universities.